

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00029/2021

DATED THIS THE 19th DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sri.Anand Kumar Rangrez

Staff No:20890

Age: 53 years

S/o Sri.Sadashiva Rao

General Manager (West), BSNL

Vijayanagar Telephone Exchange

Bengaluru: 560 040.

....Applicant

(By Advocate Shri P.A.Kulkarni)

Vs.

1. Union of India

To be represented by its Secretary

Ministry of Communications & IT

Sanchar Bhavan

No.20, Ashoka Road

New Delhi: 110 001.

2. Department of Telecommunications

By its Secretary

No.20, Ashoka Road

New Delhi: 110 001.

3. Chief General Manager

Karnataka Telecom Circle

No.1, S.V.Road

Halasuru, Bengaluru: 560 008.

.....Respondents

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. In view of the above, the OA is disposed of with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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